

(c) if so, the reaction of Central Government thereto ?

[*Translation*]

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA). (a) and (b) Yes.

(c) speedy action to fill up the vacancies has been initiated.

Investment on Metro Railway Project

171. SHRI AMAR ROYPRADHAN :
SHRI SANAT KUMAR MANDAL :

Will the Minister of RAILWAYS be pleased to state the amount invested so far to be invested for completion of Metro Railway Project in Calcutta ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : The amount spent on the project till January, 1985 is about Rs. 277 crores. The balance amount required for completion of the project is about Rs. 523 crores.

Profit and Loss of State Electricity Boards

172. DR. A.K. PATEL :
SHRI C. JANGA REDDY :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the profit and loss in respect of the Electricity Boards of each State and Union Territory, during the last three years (year-wise) and their position in regard to their annual financial performance vis-a-vis the 5 biggest power houses in the private sector ; and

(b) the total amount of loss suffered so far by those Electricity Boards which are incurring losses ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Profit and losses in respect of 18 State Electricity Boards and the 5 biggest power houses in the private sector during the years 1980-81, 1981-82 & 1982-83 and the cumulative losses up to 31st March, 1983 in respect of the State Electricity Board which suffered losses are given in statement enclosed. The remaining four States and all Union Territories do not have State Electricity Boards.

Statement

(A) *Profits and Losses of state Electricity Boards during 1980-81, 1981-82, 1982-83 and cumulative Loss of the State Electricity Boards (which incurred losses) upto 31. 3. 1983*

(Rs. in Crores)

Sl. No.	Name of the State Electricity Board	1980-81	1981-82	1982-83	Cumulative (loss) as on 31.3.1983
1.	Andhra Pradesh	+ 8.20	+13.00	+ 10.30	—
2.	Assam	—10.20	—10.30	N.A.	—75.4 (As on 31.3.82)
3.	Bihar	—37.60	— 8.50	+ 9.10	—106.8
4.	Gujarat	+ 3.70	+ 7.80	—12.00	— 43.2
5.	Haryana	—30.60	—48.30	—55.20	—197.9

1	2	3	4	5	6
6. Himachal Pradesh	—11.80	—10.20	— 7.30	—59.6	
7. Jammu & Kashmir	NA	NA	NA	NA	
8. Karnataka	+15.90	+17.90	+28.50	—	
9. Kerala	+12.50	+ 0.80	— 3.80	—	
10. Madhya Pradesh	—22.20	—32.70	+ 2.00	—31.1	
11. Maharashtra	—20.10	—21.40	—20.60	— 1.4	
12. Meghalaya	— 1.90	N-A.	N.A.	—21.7 (Ason 31.3.81)	
13. Orissa	+ 7.70	— 4.30	—10.60	—55.4	
14. Punjab	+ 6.40	— 7.90	— 3.30	—73.1	
15. Rajasthan	— 8.20	—37.10	—31.50	—41.9	
16. Tamil Nadu	+ 4.00	+ 0.90	+5.30	—	
17. Uttar Pradesh	—49.30	+59.40	—48.50	—531.6	
18. West Bengal	—12.90	—28.50	—34.40	— 83.3	

(B) *Net profit before taxation and Statutory appropriation in respect of Five biggest private Power Houses in Private Sector (Rs. in crores)*

S. No.	Name of Company	1980-81	1981-82	1982-83
1.	The Calcutta Electricity Supply Corpn (India) Ltd., Calcutta.	8.50	3.85	2.38
2.	The Ahmedabad Electricity Company Ltd., Ahmedabad.	5.72	6.81	7.88
3.	TATA's Andhra Valley Power Supply Co. Ltd., Bombay.	3.44	7.80	8.42
4.	The Tata Hydro-electric Power Supply Co. Ltd., Bombay.	2.30	4.79	5.48
5.	Tata Power Co. Ltd., Bombay.	5.40	12.52	14.03

+ Profit ; — Loss ; N-A. Not Available